GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 2546 TO BE ANSWERED ON 16th DECEMBER, 2025

Financial Assistance for Fishermen in Andhra Pradesh

2546. Dr. C M Ramesh:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) the details of ongoing and new financial assistance schemes for fishermen in Andhra Pradesh during the financial years 2024–25 and 2025–26, including those implemented under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) and the Fishing Ban Relief Programme;
- (b) whether the Government has enhanced the rate of assistance per fisherman during the ban period in view of rising cost of living and fuel;
- (c) the number of beneficiaries covered under each such scheme in Andhra Pradesh, district-wise; and
- (d) whether any new proposals received from the Government of Andhra Pradesh for additional relief or insurance support are under consideration of the Union Government?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

- (a): The Department of Fisheries (DoF), Ministry of Fisheries, Animal Husbandry & Dairying (MoFAH&D), Government of India under Pradhan Mantri Matsya Sampada Yojana (PMMSY), has approved the proposals submitted by the Government of Andhra Pradesh for implementation of 39 activities (32 beneficiary oriented activities and seven non-beneficiary oriented activities) at a total cost of Rs.2398.72 crore, with a central share of Rs.559.10 crore for development of fisheries and aquaculture in the State and Rs.482.55 crore released during 2020-21 to 2024-25. The approved activities under the PMMSY to the Government of Andhra Pradesh, including livelihood and nutritional support for socio-economically backward, active traditional fishers' families during the fishing ban/lean period, are furnished at Annexure-I. These activities are continued to be implemented during 2024–25 and 2025–26.
- (b) and (c): The Department of Fisheries, Government of India, has extended financial assistance (Government assistance Rs.3000.00 and beneficiary contribution Rs.1500.00) to 1,23,000 fishermen annually during the fishing ban/lean period under PMMSY. The Government of Andhra Pradesh has reported that the fishing ban relief programme in the State was implemented as "Matsyakarulasevalo" in 2025–26, dovetailed with the livelihood and nutritional support activities under PMMSY. Vide G.O.Ms. No. 12 dated 25 April 2025; the Government of Andhra Pradesh has enhanced the rate of assistance per fisherman during the ban period in view of rising fuel costs and the overall cost of living. The assistance has been increased to ₹20,000 per family, covering all eligible sea-going fishermen. As reported by the Government of Andhra Pradesh, the district-wise number of beneficiaries covered under livelihood and nutritional support activities during the fishing ban period is provided in **Annexure II**.
- (d): No such proposal received from the Government of Andhra Pradesh for additional relief or insurance support.

Statement referred to in reply of part (a) of Lok Sabha Unstarred Question No.2546 regarding Financial Assistance for Fishermen in Andhra Pradesh for answer on 16th December, 2025-Activities approved to Government of Andhra Pradesh under PMMSY during the last five years.

(Rupees in Lakh)

S. N	Name of the Activity	Unit	Physical unit	Project Cost	Central Share
(i)	(ii)	(iii)	(iv)	(v)	(vi)
1	Freshwater Finfish Hatcheries	Number	5.00	125.00	36.00
2	Brackish water Hatcheries	Number	10.00	500.00	150.00
3	Construction of Biofloc ponds for freshwater area	Hectare	47.00	658.00	186.48
4	Construction of Biofloc ponds for Brackish water area	Hectare	50.00	900.00	265.68
5	Stocking of Fingerlings in Reservoirs @1000FL/ha	Hectare	1914.00	5742.00	1641.00
6	Establishment of Open Sea cages	Number	800.00	4000.00	1084.80
7	Seaweed culture rafts including inputs	Number	26000.00	390.00	115.20
8	Establishment of Seaweed culture with Monoline/tube net Method including inputs	Number	41200.00	3296.00	902.40
9	Bivalve cultivation (mussels, clams, pearl etc.)		50.00	10.00	3.00
10	Establishment of large RAS (with 8 tanks of minimum 90 m³/tank capacity 40 ton/crop)	Number	34.00	1700.00	480.00
11	Establishment of Medium RAS (with 6 tanks of minimum 30m³/tank capacity 10 ton/crop)	Number	10.00	250.00	72.00
12	Establishment of Backyard mini-RAS units	Number	20.00	10.00	3.12
13	Installation of Cages in Reservoirs	Number	300.00	900.00	254.16
14	Construction of Cold Storages/Ice Plants (10 tons/day)	Number	10.00	400.00	115.20
15	Construction of Cold Storages/Ice Plants (20 tons/day)	Number	1.00	80.00	19.20
16	Construction of Cold Storages/Ice Plants (30 tons/day)	Number	1.00	120.00	43.20
17	Construction of Cold Storages/Ice Plants (50 tons/day)	Number	4.00	600.00	162.00
18	Insulated vehicles	Number	200.00	4000.00	1152.00
19	Live fish vending Centres	Number	245.00	4900.00	1408.80
20	Motor cycle with Ice Box	Number	800.00	600.00	172.80
21	Three-wheeler with Ice Box including erickshaws for fish vending	Number	400.00	1200.00	345.60
22	Fish Feed Plants (Large)	Number	5.00	1450.00	450.00
23	Fish retail markets including ornamental fish/aquarium markets.	Number	150.00	12000.00	3288.00
24	Fish kiosks including kiosks of aquarium/ornamental fish	Number	4615.00	14263.75	3992.73
25	Fish Value Add Enterprises Units	Number	25.00	1250.00	360.00
26	E-platform for e-trading and e-marketing of fish and fisheries products	Number	1.00	100.00	24.00

S. N	Name of the Activity	Unit	Physical unit	Project Cost	Central Share
(i)	(ii)	(iii)	(iv)	(v)	(vi)
27	Support for acquisition of Deep-Sea fishing vessels for traditional fishermen	Number	50.00	6000.00	1526.40
28	Establishment of Bio-toilets in mechanised fishing vessels	Number	1300.00	650.00	159.60
29	Disease diagnostic and quality testing labs	Number	2.00	50.00	15.00
30	Disease diagnostic and quality testing Mobile labs/clinics	Number	8.00	280.00	79.80
31	Communication and /or Tracking Devices for traditional and motorised vessels like VHF/DAT/NAVIC/Transponders etc.	Number	10000.00	3500.00	892.08
32	Providing boats (replacement) and nets for traditional fishermen	Number	2191.00	10955.00	2659.20
33	Livelihood and nutritional support for socio- economically backward, active traditional fishers' families for conservation of fisheries resources during fishing ban/lean period.	Number	123000.00	19922.4	6640.80
34	Establishment of Brood Banks	Number	1.00	500.00	300.00
35	Integrated Aqua Parks	Number	1.00	8808.00	5285.00
36	Development of fishing harbours	Number	3.00	113720.00	12000.00
37	Modern Integrated Fish Landing Centres	Number	6.00	12691.32	7614.79
38	Establishment of artificial reefs along the coast of Karnataka	Number	22.00	770.00	462.00
39	Multipurpose Support Services – SagarMitra	Number	600.00	2581.20	1548.72
	Total			239872.67	55910.76

Statement referred to in reply of part (b) and (c) of Lok Sabha Unstarred Question No.2546 regarding Financial Assistance for Fishermen in Andhra Pradesh for answer on 16th December, 2025 - district-wise number of beneficiaries covered under Livelihood and nutritional support activities during fishing ban period.

Sl. No.	District	No of Beneficiaries for the year 2025-26
1	Anakapalli	12048
2	Bapatla	11535
3	Konaseema	10586
4	Kakinada	23598
5	Krishna	12352
6	Prakasam	5118
7	Nellore	11449
8	Srikakulam	14517
9	Tirupathi	3808
10	Visakhapatnam	11162
11	Vizianagaram	3547
12	West Godavari	1713
	Grand Total	121433
